

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:93  
ANSWERED ON:29.11.2005  
CRIME AGAINST WOMEN  
Gangwar Shri Santosh Kumar;Shivanna Shri M

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various crimes against women have increased in Delhi;
- (b) if so, the total number of cases of crimes against women, particularly rape cases registered in Delhi during the last four months, till date;
- (c) the total number of persons arrested in this regard during the said period; and
- (d) the action taken by the Government against them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF THE LOK SABHA STARRED QUESTION NO. 93 DUE FOR ANSWER ON 29TH NOVEMBER, 2005 REGARDING CRIME AGAINST WOMEN.

(a) to (d): There has been increase in some heads of crime against women particularly rape cases in Delhi in recent years. The date pertaining to rape cases reveals that in the year 2003, 2004 and 2005, in more than 97% cases neighbours family members, close friends, relatives and other known people were involved in committing rape. Various types of crime against women reported in Delhi during the period from 1st July to 15th November, 2005, the number of persons arrested in these cases and the status of the cases against them are given below:

- (i) No. of cases of crime against women reported during the period from 1st July to 15th November, 2005. 2120 (including 234 rape cases)
- (ii) No. of persons arrested in the above mentioned cases. 2495
- (iii) No. of persons challaned 1307
- (iv) No. of persons convicted 358
- (v) No. of persons acquitted 4
- (vi) No. of persons facing trial 945
- (vii) No. of persons against whom investigation is pending 1188